

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-4557/2014
MA-1652/2016**

New Delhi, this the 13th day of May, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Vikas Chaudhary,
s/o Sh. D.S. Chahdhary,
R/o GH-4/100, Meera Apartments,
Paschim Vihar,
Delhi-63,
(Aged 35 years),
Candidate towards the post of Motor Vehicle Inspector

... Applicant

(By Advocate: Ms. Toral Banerjee for Sh. S.N. Sharma)
Versus

1. Govt. of N.C.T. of Delhi,
Through the Chief Secretary,
5th Floor, Delhi Sachivalaya, New Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Chairman,
Govt. of NCT of Delhi, F-18, Karkardooma,
Institutional Area, Delhi-92.
3. Transport Department,
Through its Commissioner,
(GNCT of Delhi),
5/9, Under Hill Road,
Rajpur Road,
Delhi-54. ... Respondents

(By Advocate: Sh. N.K. Singh for Sh. Amit Anand)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

MA 1652/2016

Heard both sides. It is seen that order passed by this Tribunal was challenged before the Hon'ble High Court of Delhi in W.P. (C) 9869/2015.

Hon'ble High Court vide their order dated 27.11.2015 have set aside and quashed the order of the Tribunal.

OA, therefore, stands disposed of in terms of the order of the Hon'ble High Court.

2. Accordingly, this MA also stands disposed of.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/